

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 26<sup>th</sup> April, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corporation & Ors.	Mr. Ajay Gupta, Adv.	
2.	Original Application No. 50/2017(CZ)	Ravindra Saini Vs State of Rajasthan & Ors.	Mr. Mahendra Singh Kachhawa, Adv.	
3.	Original Application No. 51/2017(CZ)	Kishore Deepak Kodwani Vs State of MP & Ors.	Mr.Kishore Deepak Kodwani, Applicant in person	
4.	Original Application No. 53/2017(CZ) <b>(M.A.No.212/17)</b> <b>(M.A.No.213/17)</b>	Sachin Das Vs Fairylnd Hotels and Resorts & Ors.	Mr. Aditya Vijay Singh, Adv.	
<b>FOR HEARING</b>				
5.	Original Application No. 59/2016(CZ) <b>(M.A.No.345/16)</b> <b>(M.A.No.470/16)</b> <b>(M.A.No.663/16)</b> Caveat No.02/2016(CZ)	Kishore Deepak Kodwani Vs. State of M.P. & Ors.	Mr. Kishore Deepak Kodwani, Applicant in person Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoriya Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 07/2017(CZ)	Shankar Batham Vs State of M.P. & Ors.	Mr. Aditya Vijay Singh, Adv.	
7.	Original Application No. 38/2015(CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Ms.Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
8.	Appeal No. 11/2017(CZ) <b>(M.A.No.100/17)</b>	Pallamari Pahadiv Ali Banjari Devi Jan Sewa Samiti Vs Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rahul Shrivastava, Adv.	
9.	Original Application No. 18/2017(CZ) <b>(M.A.No.76/17)</b>	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
10.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. Dharamveer Sharma, Adv.	

			Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
11.	Original Application No. 143/2015(CZ) <b>(M.A.No.1066/16)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	
12.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv. Mr. SudeshwarRaoWaghmare, Adv.	
13.	Original Application No. 110/2014(THC) <b>(M.A.No.120/17)</b> <b>(M.A.No.140/17)</b> <b>(M.A.No.143/17)</b> <b>(M.A.No.216/17)</b>	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. Mr.SudeshwarRaoWaghmare, Adv. Mr. Vivek Choudhary, Adv. Mr. Gunjan Chowksey, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)